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E X T R A O R D I N A R Y

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OFFICE OF THE
THONGKHONG LAXMI MUNICIPAL COUNCIL
THONGKHONG, IMPHAL -WEST, MANIPUR-795009

N O T I F I C A T I O N

Thongkhong, the 15th December, 2025

No.13/01/2022-TLMC: Whereas, the Draft **"Thongkhong Laxmi Municipal Council Building Bye-Laws, 2025"** was notified by the Council vide Notification of even no. dated 05.12.2025 for adoption of **"The Model Manipur Unified Building Bye-laws, 2024" as "Thongkhong Laxmi Municipal Council Building Bye-Laws, 2025"** and the same was published in the Manipur Gazette, Extra-Ordinary No. 223 dated 05.12.2025, thereby inviting objections/suggestions from the general public within 7 (seven) days from the date of publication of the said Notification in the Official Gazette;

And, whereas, no objections/suggestions have been received by the office of the Thongkhong Laxmi Municipal Council on the said draft Bye-Laws within the stipulated period;

Now, therefore, in exercise of the powers conferred by Section 212 of the Manipur Municipalities Act, 1994, the Draft, **''Thongkhong Laxmi Municipal Council Building Bye-Laws, 2025"** is hereby published in the Manipur Gazette Extra-Ordinary as **"Thongkhong Laxmi Municipal Council Building Bye-Laws, 2025"** and the same is also hereby published for general information as ANNEXURE.

The ANNEXURE will be available at the Town Planning Department's official website https://tpmanipur.mn.gov.in.

HELEM PAMEI,
Chief Executive Officer,
Thongkhong Laxmi Municipal Council,
Manipur.

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Digitally signed by
Thingbaijam Binodkumar Singh
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